NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDH MACHANKAR Counsel in Respondent

ORDER

Counsel for petitioner called absent. Counsel for respondents present. For hearing the submissions in CA 72/2017, time is extended at request. Put up on 02.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)

bc